

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

Under Section 10 of IBC

Order delivered on 29.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the petitioner: Mr. Shashi Kant Nemani, Liquidator,
Ms. Priyanka Swami, Sanjeev Kumar, Advs.
For the Respondent(s): Mr. Sanjeev Sagar, Sumita Gupta, Advs.

ORDER

CA-585(PB)/2018

Learned counsel for the non-applicant – respondent states that reply to the application shall be filed within three days with a copy in advance to counsel for the applicant.

List for arguments on 05.09.2018.

—Sd—

(M.M.KUMAR)
PRESIDENT

—Sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)